

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308
CP.CAA56(ND)/2023

IN THE MATTER OF:

Kolmeks India Pvt. Ltd. AND Kolmeks (Gujarat) Petitioner/Applicant
Manufacturing Pvt. Ltd

Order under Section 230-232

Order delivered on 22.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Yashraj Guglani, Adv., Mr. Manish Gupta, Mr.
Saurabh Agrawal, Mr. Sachin Khurana, CS
For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

ORDER

We have heard the submissions made by Ld. Counsel appearing for the Applicant and Ld. Counsel appearing for the RD.

We have gone through the observations of the RD and reply filed by the Applicant.

No one has appeared on behalf of the Income Tax Department nor any affidavit has been filed.

Order Reserved.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay